

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 24.10.96

OA 517/95

Chandi Prasad Dobriyal, Accountant, GPO, Jaipur.

... Applicant

Versus

1. Union of India through the Secretary to the Government, Department of Posts, Ministry of Communication, New Delhi.
2. Chief Post Master General, Rajasthan Circle, Jaipur.
3. Director Postal Services, Jaipur Region, Jaipur.
4. Senior Superintendent of Post Offices, Jaipur City Postal Division, Jaipur.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHAFMA, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.C.B.Sharma

For the Respondents

... Mr.M.Rafiq

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

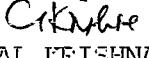
Applicant, Chandi Prasad Dobriyal, has filed this application u/s 19 of the Administrative Tribunals Act, 1995, seeking a direction to the respondents to promote him in the HSG-II w.e.f. 1.10.91 i.e. the date when persons junior to him were promoted to the aforesaid grade, with all consequential benefits including arrears of pay and allowances.

2. We have heard the learned counsel for the parties and have perused the records.
3. The learned counsel for the respondents has stated that the necessary relief has already been granted to the applicant. The learned counsel for the applicant does not dispute this fact. The OA has, therefore, become infructuous and the same stands dismissed with no order as to costs.


(O.P.SHAFMA)

ADMINISTRATIVE MEMBER

VK


(GOPAL KRISHNA)

VICE CHAIRMAN